

Further, the guidelines for formation of Tourist Security Organization (s) comprising ex-servicemen, formulated by the Ministry of Tourism, Government of India in consultation with the Ministry of Defence, Home and Directorate General of Resettlements have been forwarded to the State Governments/UT Administrations.

In addition, the Union Ministry of Tourism along with stakeholders has adopted the 'Code of Conduct for Safe and Honourable Tourism' which is a set of guidelines to encourage tourism activities to be undertaken with respect for basic rights like dignity, safety and freedom from exploitation of both tourists and local residents, in particular, women and children.

Decline in number of tourists

1993. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of TOURISM be pleased to state:

- (a) whether tourist arrival from various parts of world has shown decline during the last nine months;
- (b) if so, the number of foreign tourists visited India during the last nine months, region-wise;
- (c) whether there has been delay in granting financial support to various States for development of tourism infrastructures in India; and
- (d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) No, Sir. The Foreign Tourist Arrivals (FTAs) in India has witnessed a growth of 3.53% during the period June, 2012 - February, 2013 over the same period of previous year.

(b) The month-wise number of FTAs during the period June, 2012 - February, 2013 are given below:

Month	FTAs (Provisional)
1	2
June, 2012	4,32,128
July, 2012	5,24,644
August, 2012	4,55,662
September, 2012	4,14,859

1	2
October, 2012	5,76,382
November, 2012	6,89,613
December, 2012	7,49,701
January, 2013	6,98,995
February, 2013	6,88,312

The region-wise break-up of FTAs is not available.

(c) and (d) Ministry of Tourism provides financial assistance to the State Governments/Union Territory (UT) Administrations for tourism projects based on the proposals received from them, which are complete in all respects as per the Scheme Guidelines, *inter-se* priority and subject to availability of funds. Tourism projects to be funded by Ministry of Tourism are decided in consultation with the State Governments/Union Territory (UT) Administrations in prioritization meetings held every year. Funds are released to the various States/UTs after the project is sanctioned as per scheme guidelines. However, tourism projects are not sanctioned to States/UTs if there are pending Utilization/Completion Certificate as per the latest instructions of Government of India.

Sanction of funds for eco-tourism project

1994. SHRI RAJIV PRATAP RUDY: Will the Minister of TOURISM be pleased to state:

(a) the measures taken by Government to promote tourism including eco-tourism in India particularly in Bihar;

(b) whether Government of Bihar has requested for additional sanction of Central funds to carry out various tourism projects in Bihar;

(c) if so, the details thereof and the measures taken by Government;

(d) the details on the projects proposals received and sanctioned including eco-tourism projects along with the financial assistance provided to various States including Bihar; and

(e) the details on the measures taken by Government to promote Tourism along with the revenue generated over last four years, year-wise?